

1	2	3
83	West Bengal	Birbhum
84	West Bengal	Nadia
85	West Bengal	South 24-Parganas
86	West Bengal	Barddhaman
87	West Bengal	Koch Bihar
88	West Bengal	Haora
89	West Bengal	North 24Parganas
90	West Bengal	Kolkata

Wakf Boards in States

†2114. SHRI ASHK ALI TAK : Will the Minister of MINORITY AFFAIRS be pleased to state :

- (a) the details of States where Wakf Board has been constituted;
- (b) whether it is a fact that the financial condition of most of the Wakf Boards is not sound; and
- (c) whether Government proposes to give financial grants to Wakf Boards for its smooth functioning and if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):

(a) The States/UTs where Wakf Board has been constituted are Punjab, Karnataka, Chhattisgarh, Maharashtra, Tamilnadu, West Bengal, Assam, Orissa, Tripura, Himachal Pradesh, UP, Bihar, Puducherry, Kerala, Haryana, Manipur, Madhya Pradesh, Delhi, Lakshadweep, Andaman & Nicobar Islands, Uttarakhand, Rajasthan, Jammu & Kashmir, Meghalaya, Andhra Pradesh, Dadra & Nagar Haveli, Chandigarh, Gujarat, Goa and Jharkhand.

(b) and (c) Yes, Sir. JPC on Wakfs in their 9th report recommended that the State Wakf Boards (SWBs) should be financed, as the present level of assistance provided by the State Governments is not only inadequate but also uneven. JPC on Wakfs also recommended for computerisation of records of State Wakf Boards to streamline record keeping, introduce

†Original notice of the question was received in Hindi.

transparency and to facilitate various functions/processes of the State Wakf Boards with Central financial assistance. With the approval of the Government, the Ministry of Minority Affairs decided to implement two Schemes in this regard namely: (i) Computerisation of records of State Wakf Boards (SWBs), and (ii) Strengthening of State Wakf Boards (SWBs). The scheme for Computerisation of records of SWBs was launched in December, 2009. An amount of Rs. 12.02 crores has been disbursed by the Ministry to National Informatics Centre, 26 State Wakf Boards and Central Wakf Council till date for this scheme.

Further, an amount of Rs.7 crores was earmarked for the scheme of 'Strengthening of State Wakf Boards' in the budget of the year 2010-11. 'In-principle' approval for the scheme was sought from the Planning Commission but the latter observed that launching the scheme at the fag end of the XIth Plan period is not advisable. Therefore, new scheme is slated for the XIIth Five Year Plan.

Scholarship programmes for minority students

2115. SHRI MOINUL HASSAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government has any scholarship programmes for students from minority communities;
- (b) if so, the details thereof;
- (c) whether Government is considering to increase the number of scholarship;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA):

(a) Yes, Sir.

(b) The following scholarship schemes are implemented by the Ministry of Minority Affairs for the students belonging to the minority communities:

- (i) Pre-Matric Scholarships are awarded to students studying from Classes I to X, who have secured not less than 50% marks in the previous final examination and whose annual income of the parents/guardian from all sources does not exceed Rs. 1 lakh. Pre-Matric Scholarship Scheme started from 2008-09 and till date (8th Dec, 2011), 8547120 Scholarships have been awarded.